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Notice

By virtue of an affidavit sworn before the **Notary Public BHUBANESWAR** on Dated **21st May 2024**, I, **Mr. BANAMALI BEHERA**, Address **PLOT NO. E-130, BARAMUNDA HOUSING BOARD COLONY, BARAMUNDA, NEAR SHIV MANDIR, PS-KHANDAGIRI, BHUBANESWAR** have changed my name from **"BANAMALI BEHURA"** to **"BANAMALI BEHERA"**. Henceforth, I shall be known as **"BANAMALI BEHERA"** for all purposes.

BANAMALI BEHERA